## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 67 OF 2017 & IA NOs. 198 & 200 OF 2017

Dated: 5<sup>th</sup> December, 2017

In the matter of:

... Appellant(s)

Maharashtra State Electricity Transmission Co. Ltd.

Vs.

Maharashtra Electricity Regulatory Commission & Ors. .... Respondent(s)

## **ORDER**

This matter could not be taken up due to administrative reasons.

List the matter on <u>29.1.2018.</u>

**COURT MASTER**